

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES

RAJYA SABHA
UNSTARRED QUESTION NO. 2533
TO BE ANSWERED ON 21.03.2025

Awarding of additional Watershed Development Project

2533. Dr. Anil Sukhdeorao Bonde:
Dr. Bhim Singh:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the specific criteria used to identify 10 best performing states for awarding 56 additional watershed development projects, the details thereof;
- (b) the steps being taken by the Ministry to ensure the sustainability of these projects; and
- (c) whether the Ministry plans to scale up or replicate similar models in other parts of the country, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(Dr. CHANDRA SEKHAR PEMMASANI)

(a) Selection of the States for sanction of additional projects was done based on their performance in implementing the already sanctioned Watershed Development Component (WDC)-2.0 projects like percentage of expenditure incurred against total project cost; proportion of expenditure incurred on Natural Resource Management (NRM) component; percentage of degraded land/wasteland/rainfed areas; hilly states having potential for springshed activities. The State-wise tentative area allocation for additional projects is given at **Annexure I**.

The States have to identify project areas based on the stipulated criteria and these shall then be appraised and sanctioned by the Department.

(b) The program guidelines provide for creation of the Watershed Development Fund, which is utilized for ensuring sustainability of the assets created under the watershed projects.

One of the mandatory conditions for selection of villages for watershed projects is people's contribution towards the Watershed Development Fund. The Fund should be used to take up repair, maintenance and upgradation of common assets created for the benefit of primary stakeholders, which may also be supplemented through schemes like MGNREGS etc.

(c) Under Watershed Development Component- Pradhan Mantri Krishi Sinchayee Yojana (WDC-PMKSY) 2.0, Department of Land Resources (DoLR) has already, sanctioned 1150 projects to States/UTs covering an area of 50.16 lakh ha at a total cost of Rs.12303.33 crore (Central share: Rs.8022.69 crore) to 28 States and 2 UTs (J&K and Ladakh), till date, for the period 2021-22 to 2025-26,. Since inception of the scheme, an amount of Rs.4678.18 crore has been released to the States as Central share (as on 18.3.2025). The State-wise details of projects sanctioned under WDC-PMKSY 2.0, are at **Annexure II**.

Annexure referred to in reply to parts (a) of Rajya Sabha Unstarred Question No. 2533 for answer on 21.3.2025

Tentative allocation of additional project area under WDC-PMKSY2.0

Sl. No.	State	Additional area allocated (in ha)	Tentative No. of additional projects
1	Rajasthan	54305	11
2	Madhya Pradesh	39632	8
3	Karnataka	39413	8
4	Odisha	33003	7
5	Tamil Nadu	27171	5
6	Assam	27621	5
7	Nagaland	20186	4
8	Himachal Pradesh	14425	3
9	Uttarakhand	14244	3
10	Sikkim	10000	3
	Total	280000	57

The area for one project in each State has been approximated to about 5000Ha and the number of projects has been estimated based on the same. Possibly, the projects in the hills would have a reduced unit area between 3000-4000 ha per project. Hence, the project numbers estimated in the table would change as per the convenience and area availability in the State.

Annexure referred to in reply to parts (c) of Rajya Sabha Unstarred Question No. 2533 for answer on 21.3.2025

Status of State/UT wise details of projects sanctioned under WDC-PMKSY 2.0

Sl. No.	State	No. of projects sanctioned
1	Andhra Pradesh	59
2	Arunachal Pradesh	68
3	Assam	31
4	Bihar	35
5	Chhattisgarh	45
6	Goa	5
7	Gujarat	51
8	Haryana	9
9	Himachal Pradesh	26
10	Jharkhand	30
11	Karnataka	63
12	Kerala	6
13	Madhya Pradesh	85
14	Maharashtra	140
15	Manipur	13
16	Meghalaya	32
17	Mizoram	20
18	Nagaland	10
19	Odisha	53
20	Punjab	7
21	Rajasthan	149
22	Sikkim	6
23	Tamil Nadu	28
24	Telangana	35
25	Tripura	19
26	Uttarakhand	12
27	Uttar Pradesh	56
28	West Bengal	27
29	UT of J&K	19
30	UT of Laddakh	11
	Total	1150